

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.225/2019

Date of Decision: 26th June, 2019

CORAM: Dr. BHAGWAN SAHAI, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

(By Advocate Shri Vishal Shirke, proxy counsel for Shri S.V. Marne)

VERSUS

1. Union of India,
Through the Secretary,
Ministry of Railways,
North Block, New Delhi - 110 001.
2. The General Manager,
Western Railway,
Churchgate, Mumbai - 400 020.
3. Shri Devesh Sharma
Deputy Chief Engineer (Bridge),
Western Railway, Baroda Division,
Baroda - 390 004. **Respondents**

(By Advocate Shri S. Ravi)

ORDER (ORAL)

Per: Ravinder Kaur, Member (J)

Proxy counsel for the applicant has submitted that the respondents have granted

relief to the applicant as prayed in the OA. He has also placed on record a copy of the order dated 04.06.2019 whereby the applicant has been promoted to JAG on regular basis and he has also joined the said post.

2. In the circumstances, the Original Application is dismissed as withdrawn. No order as to costs.

(Ravinder Kaur)
Member (J)

(Dr. Bhagwan Sahai) /
Member (A)

ma.

JD
27/6/19